

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 235 of 2014 &
I.A. No. 381 of 2014**

Dated : 26th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

BSES Rajdhani Power Ltd. ...Appellant(s)

Versus

Delhi Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 381 of 2014 (Appl. for direction) to the Respondents returnable on 17.10.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the I.A. No. 381 of 2014 for hearing on **17.10.2014.**

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**